# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 524 ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2021

#### **ROAD ACCIDENTS**

#### **524. SHRIMATI APARAJITA SARANGI:**

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

# be pleased to state:

- (a) The number of reported cases of road accidents in state and national highways during the last three years in the country, State/UT-wise;
- (b) Whether there has been an increase in such cases of reported cases in the country;
- (c) If so, the details thereof including the percentage increase of such cases reported from Odisha during the said period and the reasons therefor;
- (d) Whether the Government has devised any mechanism to study and analyse the cause of road accidents; and
- (e) The steps taken by the Government to reduce the instances of road accidents?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per the data received from police department of all States/UTs the total number of road accidents on National Highways including Expressways and State Highways in the country during last three calendar years and the current year i.e. 2017 to 2019 are shown in the table below (Figures in bracket represents the percentage change over previous year)

Year	Total Number of Road accidents on all roads	Total Number of Road accidents on National Highways	percentage share of Road Accident on National Highway to total accidents	Total Number of Road accidents on State Highways	percentage share of Road Accident on National Highways to total accidents
2017	4,64,910 (-3.3)	1,41,466 (-0.6)	30.4	116158 (-4.52)	25
2018	4,67,044 (0.5)	1,40,843 (-0.4)	30.2	117570 (1.22)	25.2
2019	4,49,002 (-3.8)	1,37,191 (-206)	30.5	108976 (-7.31)	24.3

The total number road accidents on Highways for the last three years are at Annexure-I.

(c) Total number of road accidents on National Highways including Expressways and State Highways in the State Odisha during the last three calendar years i.e. 2017 to 2019 is given in the table below:-

Years	Total	Total Number	percentage	Total	percentage
	Number of	of Road	share of Road	Number of	share of Road
	Road	accidents on	Accident on	Road	Accident to
	accidents	National	National	accidents	total accidents
	in the State	Highways in	Highway in the	on State	on State
	of Odisha	Odisha	State of	Highways	Highways in
			Odisha to total		the State of
			accidents		Odisha
2017	10855	4487		3445	
	(3.07)	(6.08)	41.34	(3.52)	31.74
2018	11262	4207		3104	
	(3.75)	(-6.66)	37.36	(-9.90)	27.56
2019	11064	4148		3195	
	(-1.76)	(-1.42)	37.49	(2.93)	28.88

(d) & (e) The Ministry of Road Transport & Highways has notified "Member of Parliaments' Road Safety Committee" in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and

vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:-

### (i) Education:

- > The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.
- Observance of National Road Safety Week every year for spreading awareness and strengthening road safety.
- A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).

# (ii) Engineering (both of Roads and vehicles)

# > Road engineering

- High priority to identification and rectification of black spots (accident prone spots) on national highways.
- Road safety has been made an integral part of road design at planning stage.
- The threshold for four laning of National Highways have been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.
- Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.
- Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.

# Vehicle engineering:

- Safety standards for automobiles have been improved.
- Ministry has notified fitment of Speed Limiting devices on all transport vehicles

Scheme for setting up one model Inspection & Certification
 Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system

## (iii) Enforcement

- The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.
- Issue of Guidelines for protection of Good Samaritans and draft rules as per MV(amendment) Act, 2019 has been published.

# (iv) Emergency care:

- The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.
  - The National Highways Authority of India has also deployed 550 ambulances at toll plazas on the completed corridor of National Highways.
- Out of 550 ambulances, 171 ambulances have been upgraded to Basic Life Support as per AIS-125.

ANNEXUR REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 524 TO BE ANSWERED ON 4TH FEBRUARY, 2021 ASKED BY SHRIMATI APARAJITA SARANGI REGARDING "ROAD ACCIDENTS."

State/UT-wise Total Number of Road Accidents on National Highways 2017 to 2019

S.No	State/UTs	2017	2018	2019
1	2	3	4	5
1	Andhra Pradesh	8544	8122	7682
2	Arunachal Pradesh	88	89	95
3	Assam	3274	3963	3988
4	Bihar	3883	4016	4526
5	Chhattisgarh	3701	3995	3811
6	Goa	1470	1425	1244
7	Gujarat	4333	3997	3511
8	Haryana	3785	4358	3442
9	Himachal Pradesh	1460	1455	1396
10	Jammu & Kashmir	2139	2118	2081
11	Jharkhand	1828	1616	2074
12	Karnataka	14217	13638	13363
13	Kerala	8993	9161	9459
14	Madhya Pradesh	11150	9967	10440
15	Maharashtra	9237	9355	8360
16	Manipur	372	329	395
17	Meghalaya	338	118	325
18	Mizoram	38	23	21
19	Nagaland	341	244	235
20	Odisha	4487	4207	4148
21	Punjab	2533	2821	2423
22	Rajasthan	6851	6726	6883
23	Sikkim	83	64	59
24	Tamil Nadu	20696	19583	17633
25	Telangana	6211	6487	7352
26	Tripura	221	188	248
27	Uttarakhand	908	816	662
28	Uttar Pradesh	14333	16198	16181
29	West Bengal	4158	4071	3537
30	Andaman & Nicobar Islands	60	93	71
31	Chandigarh	33	46	36
32	Dadra & Nagar Haveli	0	0	0
33	Daman & Diu	9	0	0
34	Delhi	755	783	857
35	Lakshadweep	0	0	0
36	Puducherry	937	771	653
	Total	141466	140843	137191
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